

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 35/7/NCLT/AHM/2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2021

Name of the Company: Shriram Makadu Chitte & Ors
V/s
Sunshine Hi-Tech Infracon Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Sunil Bhavsar appeared for Financial Creditor.

He seeks time to make submissions.

Matter to appear for further consideration on 17.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 9th day of February, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)